

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**O.A. No. 62/1191/2021
(Diary No. 1138/2020)**

This the 10th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Dr. Javed Ahmad Malik

.....Applicant
(Advocate:- Mr. R.A. Bhat)

Versus

1. U.T. of J&K and Ors

.....Respondents.
(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that he does not want to press the case.

2. Accordingly, the O.A. is dismissed as not pressed.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**